

SIKKIM STATE UNIVERSITY (AMENDMENT) BILL 2021

(BILL NO 16 OF 2021)

A
BILL

Further to amend the Sikkim State University Act, 2003

Be it enacted by the Legislature of Sikkim on the Seventy second Year of the Republic of India as follows:

Short title and commencement

1. (I) This Act may be called as Sikkim State University (Amendment) Act, 2021.

(II) It shall come into force at once.

Substitution of reference to certain expression by certain other expression

2. In the Sikkim State University Act 2003, throughout the Principal Act, unless otherwise expressly provided for the words, "The Sikkim State University Act" wherever they occur, the words "Khangchendzonga State University, Sikkim Act" shall be substituted.

Repeal and Savings

3. (I) The Sikkim State University (Amendment) ordinance, 2021 is hereby repealed.

(II) Notwithstanding such repeal, Anything done or any action taken in exercise of the power conferral by or under the ordinance shall be deemed to have been done or taken in exercise of the power as if this Act was in force on the day on which such thing was done or such action was taken.

STATEMENT OF OBJECTS AND REASONS

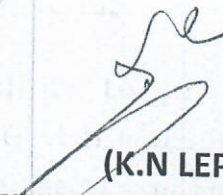
The Education Department in an effort to provide a unique identity to the lone State University of Sikkim and to concurrently provide homage to the Guardian deity of Sikkim, Mount Khangchendzonga (third highest mountain in the world) proposes to rename the Sikkim State University as Khangchendzonga State University, Sikkim.

With this object in view, the bill has been framed

STATEMENT OF OBJECTS

The Education Department in an effort to provide a unique identity to the lone State University of Sikkim and to concurrently provide homage to the Guardian deity of Sikkim, Mount Khangchendzonga (third highest mountain in the world) proposes to rename the Sikkim State University as Khangchendzonga State University, Sikkim.

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(K.N LEPCHA)
MINISTER-IN-CHARGE
EDUCATION DEPARTMENT

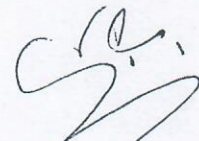
Kinga Nima Lepcha
(MINISTER)
Education Dept., Law Dept. And Parliamentary Affairs
LAD & Disaster Mgmt. and Sports & Youth Affairs Deptt.
Government of Sikkim

FINANCIAL MEMORANDUM

-NIL-

MEMORANDUM REGARDING DELEGATED LEGISLATION

-NIL-



(K.N. LEPCHA)
MINISTER-IN-CHARGE
EDUCATION DEPARTMENT

Kunga Nima Lepcha
(MINISTER)
Education Dept. Law Dept. and Parliamentary Affairs
LRD & Disaster Mgmt. and Sports & Youth Affairs Dept.
Government of Sikkim